

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	COMPANY APPEAL(C/ACT)/20/KOB/2023
SECTION	SEC 58 & 59. C/ACT R/W R. 11 NCLT.
NAME OF PARTIES	K NARAYANAN V/S M/S KERALA FURNITURE CONSORTIUM (P) LTD & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ANJU SAMSON, YOGINDUNATH S
RESPONDENTS ADVOCATE/ PROFESSIONAL	AJI V DEV, CYRIAC TOM, ALAN PRIYADARSHI DEV.

25 April 2024

O R D E R

COMPANY APPEAL(C/ACT)/20/KOB/2023

Respondents 1 to 6 represented by Learned representing Counsel, Mr. Cyriac Tom through virtual mode. Learned Authorized Representative CS, Mr. Yogindunath S appears on behalf of the Appellant through virtual mode and submits that he is indisposed and hence is unable to argue the matter today. Consequently, he seeks for an adjournment.

Considering the request of the Learned Authorised representative appearing on behalf of the Petitioner, list this matter for further consideration on **18.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**